HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO 635/ACCTS.

DATED, THE 24TH NOVEMBER, 2025

The Court has been pleased to reconstitute following Committees:-

Juvenile Justice-cum-POCSO Committee

- (i) Hon'ble Mr. Justice Sujit Narayan Prasad, Chairman;
- (ii) Hon'ble Mrs. Justice Anubha Rawat Choudhary, Member;
- (iii) Hon'ble Mr. Justice Sanjay Prasad, Member;

State Level Mediation Monitoring Committee

- (i) Hon'ble Mr. Justice Sujit Narayan Prasad, Chairman;
- (ii) Hon'ble Mr. Justice Pradeep Kumar Srivastava, Member;
- (iii) Hon'ble Mr. Justice Arun Kumar Rai, Member;
- (iv) Member Secretary, JHALSA as the Coordinator of the Committee;

By Order Sd/-Registrar General

Memo No.2953/Accts.

DATED, THE 24^H OF NOVEMBER, 2025

Copy forwarded to the O/o Registrar General/the Registrar (Vigilance)/the Registrar (Admn.)/ the Registrar (Judicial) /the Registrar (Estab.)/ P.S. to Hon'ble the Chief Justice/the Member Secretary, SCMS/ C.P.C. e-Committee/ All Joint Registrars Non-Judicial) / P.P.S.-I/c to Hon'ble the Chief Justice/All Deputy Registrars/ I/c P.A. Section/Sr. Secretaries/Secretaries/Sr. P.A.s/P.A.s to Hon'ble Judges/All Assistant Registrars (Judicial & Non-Judicial)/Assistant Registrar-cum-Court Officer/All Court Masters including I/c Court Master Section/All Section Officers/Section in-charge/Oath Commissioner/Stamp Reporter, High Court of Jharkhand, Ranchi for information and necessary action.

Registrar General